NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.08.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP(IB)134/10/HDB/2017	
NAME OF THE COMPANY	Nizam Deccan Sugars Limited	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION		
	10 of IBC	.

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature .
R. Ramakrishna Gupta	PCC	ramatishra tes	mante
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.A.Nagaraj Kumar, learned counsel for the petitioner and Mr.R.Ramakrishna Gupta, IRP.

Post the case on 28.11.2017.

Member (Technical)

Member (Judicial)